## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 01/07/2019

T.A./260/43/2017 ER K NAGARANJAN

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO: 77

FOR APPLICANTS(S) Adv.: NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal	
	None appears for the applicant on call. On the previous date, i.e. on 12.4.2019 no one was present for the applicant. It appears that the applicant is no longer interested in pursuing this matter. In view of this, the T.A. is dismissed for default and non-prosecution on the part of the applicant.  Inform the parties.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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